NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) No. 121/Chd/Hry/2017

In t	the	matter	of:
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Brij Lal Ashok Kumar ...Petitioner-Operational Creditor

Versus.

M/s Tara Chand Rice Mills Pvt. Ltd.

...Respondent-Corporate Debtor

Present: Mr. Vaibhav Sahni, Advocate for Mr. Rakesh Kumar

Advocate for the petitioner.

Mr. Nahush Jain, Advocate for the respondent.

Reply has already been filed by the respondent. Mr. Vaibhav Sahni, Advocate for the petitioner submits that the learned arguing counsel Mr. Rakesh Kumar is unable to come due to some bereavement in his family. List the matter on 17.01.2018 for arguments.

Sd/-(Justice R.P. Nagrath) Member(Judicial).

January 12, 2018.